HFW/SBMW/COVID-19BMW/31/2019-20   Date: 27.03.2020
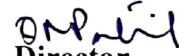
OFFICIAL MEMORANDUM

Subject: Regarding Safe management & disposal of COVID-19 Biomedical Waste.

In order to deal with COVID-19 pandemic, Department of Health & Family Welfare has established isolation wards in the Hospitals & dedicated Quarantine Centers. The Biomedical Waste generated during treatment/ diagnosis & Management of COVID-19 Patients has to be handled, treated & disposed as per Biomedical Waste Management Rules 2016 & guidelines issued by CPCB on 25th March 2020.

In the View of the above, you are hereby directed to issue circulars to all the Healthcare Facilities under your jurisdiction to segregate and hand over the COVID-19 Biomedical Waste (Labelled & packed as per Norms of CPCB) to the Common Biomedical Waste Treatment Facilities for further treatment & disposal.

You are also directed to issue orders to the Common Biomedical Waste Treatment Facilities in your Districts to give priority to collect (daily basis), treat and dispose COVID-19 Biomedical Waste immediately upon receipt from the Healthcare Facilities.

Hence I am writing to urge you to take decisive action to aid in safe and scientific disposal of COVID-19 Biomedical Waste in your District. Kindly submit the action taken report to the undersigned by 28th March 2020.

Director
Health & Family Welfare Services
Karnataka.

Copy for information:

1. Additional Chief Secretary, Health and Family Welfare Department, Vikas Soudha, Bengaluru.
2. Commissioner, Health & Family Welfare Services, Bengaluru.
3. Mission Director, National Health Mission, Bengaluru.
4. Joint Director (Medical), Directorate of Health & Family Welfare, Bengaluru.
5. Deputy Director (Medical-2), Directorate of Health & Family Welfare, Bengaluru.

Copy To:

1. District Health and Family Welfare Officers, All Districts.
2. District Family Welfare Officers, All Districts.